

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00719/2019
Chandigarh, this the 17th day of July, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Urmil Luthra, aged 60 years, W/o Sh. Mahesh Kumar (Retd.) Assistant Post Master (Mail), gurgaon Head Office, Gurugram, resident of # 476/7, Partap Nagar, Gurugram, Haryana Group B – 110038

....Applicant

(Present: Mr. Ajay Bhardwaj, Advocate)

Versus

1. Union of India through its Secretary in the Ministry of communication, Department of Post, Sanchar Bhawan, New Delhi – 110001.
2. Chief Post Master General, Haryana Circle, Ambala – 133001.
3. Superintendent of Post Offices, Gurugram Division, Gurugram, Haryana – 110038.

..... Respondents

(Present: Mr. Sanjay Goyal, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Heard.
2. Learned counsel submitted that against the penalty order dated 18.06.2018 (Annexure A-7), the applicant has filed a statutory appeal dated 30.07.2018 (Annexure A-11), which has not been responded by the respondents till date. He, therefore, suffered a statement that the applicant would be satisfied if a direction is issued to the respondents to consider and decide his appeal (Annexure A-11) in accordance with law, in a time frame.
3. Issue notice to the respondents.

4. At this stage, Mr. Sanjay Goyal, Sr. CGSC, appears and accepts notice. He does not object to the disposal of the O.A. in the above terms.
5. In the wake of above, the O.A. is disposed of, in limine, with a direction to the respondents to consider and decide the indicated appeal (Annexure A-11) of the applicant, if not already done, by passing a reasoned and speaking order, within a period of two months from the date of receipt of a copy of this order. If the appeal has already been decided, a copy of the order be supplied to the applicant forthwith.
6. Needless to mention, that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

(A.K. BISHNOI)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 17.07.2019